



2025:DHC:1229-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2325/2025

RAJESH KUMARPetitioner

Through: Mr. Jitesh Malik, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

24.02.2025

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1. After some hearing, Mr. Jitesh Malik, learned Counsel for the petitioner, seeks leave to withdraw this petition as he submits that he would approach the Tribunal.

2. The petition is accordingly disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

FEBRUARY 24, 2025

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Click here to check corrigendum, if any